

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2436
ANSWERED ON 09.03.2021

INDIRA GANDHI NATIONAL WIDOW PENSION SCHEME

2436. SHRI FEROZE VARUN GANDHI:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of beneficiaries who have availed assistance under the Indira Gandhi National Widow Pension Scheme, State-wise;
- (b) the total amount of assistance provided by the Government (sanctioned and availed) under various heads of the said scheme, State-wise alongwith the overall total assistance provided under the scheme;
- (c) the number of beneficiaries who have availed assistance under the National Family Benefit Scheme, State-wise; and
- (d) the total amount of assistance provided by the Government (sanctioned and availed) under various heads of the same and the overall assistance provided?

ANSWER
MINISTER OF RURAL DEVELOPMENT
(SHRI NARENDRA SINGH TOMAR)

(a) to (b) The details of head wise / State/UT-wise number of beneficiaries, total funds sanctioned and total funds availed during current financial year so far, including 3% percent administrative expenses, under Indra Gandhi National Widow Pension Scheme (IGNWPS) are enclosed in **Annexure-I**.

(c) to (d) The details of head wise / State/UT-wise number of beneficiaries, total funds sanctioned and total funds availed during current financial year so far, including 3% percent administrative expenses, under National Family Benefit Scheme (NFBS), are enclosed in **Annexure-II**.

Annexure referred to in parts (a) and (b) of reply to Lok Sabha Unstarred Question No. 2436 for answer on 09.03.2021

Head wise / State/UT-wise Details of number of beneficiaries and funds sanctioned/ availed under Indra Gandhi National Widow Pension Scheme (IGNWPS) during 2020-21

<i>(Rs. in Crore)</i>					
S. No.	Major Head	States / Union Territories	No. of Beneficiaries	Funds Sanctioned	Funds Availed so far
1	States	Andhra Pradesh	245607	91.07	91.07
2		Bihar	547777	203.12	203.12
3		Chhattisgarh	183076	72.76	45.23
4		Goa	315	2.28	0.00
5		Gujarat	218395	78.81	78.81
6		Haryana	57149	15.95	7.98
7		Himachal Pradesh	17979	5.02	5.00
8		Jharkhand	271579	75.96	75.53
9		Karnataka	460084	129.91	107.61
10		Kerala	209236	96.98	96.98
11		Madhya Pradesh	536412	190.35	190.35
12		Maharashtra	64956	27.92	3.53
13		Odisha	525706	206.12	206.12
14		Punjab	15311	11.78	3.08
15		Rajasthan	180341	77.81	33.44
16		Tamil Nadu	519690	153.28	96.35
17		Telangana	175530	97.63	97.63
18		Uttar Pradesh	991784	276.87	135.60
19		Uttarakhand	20690	26.61	1.92
20		West Bengal	644590	217.49	217.49
Sub Total			5886207	2057.71	1696.83
21	North Eastern States	Arunachal Pradesh	3565	2.99	0.00
22		Assam	114888	115.17	42.60
23		Manipur	5623	6.74	1.99
24		Meghalaya	8498	7.12	3.15
25		Mizoram	1925	1.61	0.54
26		Nagaland	3720	3.12	1.38
27		Sikkim	1463	1.35	0.14
28		Tripura	12989	15.02	1.49
Sub Total			152671	153.11	51.29

29	Union Territories without Legislature	Ladakh	443	0.19	0.05
30		Lakshadweep	89	0.05	0.00
31		Andaman and Nicobar Islands	3	0.29	0.27
32		Chandigarh	942	0.18	0.00
33		Dadra, Nagar, Haveli and Daman and Diu	1858	0.36	0.00
Sub Total			3335	1.07	0.32
34	Union Territories with Legislature	National Capital Territory of Delhi	30712	11.63	2.85
35		Jammu and Kashmir	7278	2.35	1.24
36		Puducherry	8514	3.16	3.16
		Sub Total	46504	17.14	7.25
GRAND TOTAL			6088717	2229.03	1755.68

Annexure referred to in parts (c) and (d) of reply to Lok Sabha Unstarred Question No. 2436 for answer on 09.03.2021

Head wise / State/UT-wise Details of number of beneficiaries and funds sanctioned/ availed under National Family Benefit Scheme (NFBS) during 2020-21

S. No.	Major Head	States/Union Territories	No. of Beneficiaries	Funds Sanctioned	Funds Availed so far
				(Rs. In Crore)	
1	States	Andhra Pradesh	10906	17.79	22.47
2		Bihar	35859	58.48	0.00
3		Chhattisgarh	12801	20.88	5.22
4		Goa	225	0.37	0.00
5		Gujarat	10695	17.44	8.68
6		Haryana	4154	6.78	1.69
7		Himachal Pradesh	684	1.12	1.06
8		Jharkhand	14148	23.07	0.00
9		Karnataka	18312	29.87	24.36
10		Kerala	4358	7.11	1.78
11		Madhya Pradesh	30826	50.28	15.31
12		Maharashtra	34987	57.06	19.95
13		Odisha	24697	40.28	30.42
14		Punjab	2673	4.36	1.09
15		Rajasthan	12347	20.14	0.00
16		Tamil Nadu	18445	30.08	19.00
17		Telangana	7794	12.71	3.18
18		Uttar Pradesh	73075	119.18	142.70
19		Uttarakhand	4808	7.84	1.96
20		West Bengal	21553	35.15	44.39
Sub Total			343347	559.98	343.25
21	North Eastern States	Arunachal Pradesh	346	1.61	0.00
22		Assam	8524	39.67	0.00
23		Manipur	669	3.11	1.38
24		Meghalaya	781	3.64	0.00
25		Mizoram	197	0.92	0.30
26		Nagaland	535	2.49	1.10
27		Sikkim	175	0.81	0.09
28		Tripura	984	4.58	0.51
Sub Total			12211	56.84	3.38
29	Union Territories without Legislature	Ladakh	112	0.08	0.02
30		Lakshadweep	9	0.02	0.00
31		Andaman and Nicobar Islands	86	0.15	0.09
32		Chandigarh	80	0.14	0.00
33		Dadra, Nagar, Haveli and Daman and Diu	119	0.21	0.00
		Sub Total	406	0.6	0.11

34	Union Territories with Legislature	National Capital Territory of Delhi	2270	4.06	2.34
35		Jammu and Kashmir	323	0.70	0.17
36		Puducherry	283	0.51	0.00
Sub Total			2876	5.27	2.51
GRAND TOTAL			358840	622.69	349.25
